

Declaration of Assets and Liabilities

Year 2026

I, PRITI KUMARI, son/daughter/wife of Sanjay Kumar Thakur
 aged 26 years, belonging to Bihar Legislative Assembly, Patna
 service and presently working as Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) RAHUL KUMAR	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	15000/-	25000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI- 5000/- BOI- 25000	40000/-			
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC ① 868657418 - 24000/year ② 866762507 - 24000/yearly				
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA -125- BR01FU6727	BAJAJ PULSAR BR01DM 3706			
(vi)	Jewellery (give details of weight and value)	GOLD- 100gm Approx Silver- 500gm Approx	GOLD- 30GM Diamond Ring value- 30000			
(vii)	Other assets, such as values of claims / interests	Assets Value 3,00,000 Approx				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

P. Kumari
10.02.2026

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	—				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	—				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—				
(v)	Others (such as interest in property)	—				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Personal Loan SBLBVM	
	(ii) Loans from financial institutions	Vehicle Against Loan from Industrial Bank -	70000 approx
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	IIYPK51836	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Priti Kumari*

Name of Employee: *PRITI KUMARI*

Designation: *Office Attendant*

Department: *Soochne Viridh.*

Place: *Patna*

Date: *09.02.2020*